

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7384/2024

PRATIBHA JHA

Appellant(s)

VERSUS

ASHOK JHA

Respondent(s)

Date : 23-01-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) : Petitioner-in-person

For Respondent(s) : Mr. Vishwa Pal Singh, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the respondent, we are of the view that no order is required to be passed in respect of early listing plea.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR